

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:6109
ANSWERED ON:05.05.2000
EXCISE DUTY IN N.E.
UMMAREDDY VENKATESWARLU

Will the Minister of FINANCE be pleased to state:

- (a) The amount of Central Excise refunded to Assam and North-Eastern States during 1999-2000 after Central Excise Exemption was implemented in July, 1999;
- (b) the number of new units registered with the CBEC office for availing refunds under the new policy;
- (c) Whether any estimate has been made of the refunds which will be released during 1999-2000; and
- (d) If so, the details thereof?

Answer

MINISTER OF FINANCE (SHRI YASHWANT SINHA)

- (a) During the period 8th July 1999 to 31st March 2000, an amount of Rs. 32.55 crore of excise duty has been refunded to the industrial units in Assam and other North-Eastern States.
- (b) 36 units have been registered under the jurisdiction of Commissionerate of Central Excise, Shillong for availing of refund under the new policy.
- (c) & (d). Do not arise in view of (a) above.